

(xv) Need to develop proper infrastructural facilities at Ghojadanga (Itinda Ghat) under Basirhat sub-division of North 24 Parganas Districts in West Bengal  
SHRI AJOY CHAKRABORTY (BASIRHAT): The Infrastructure facilities in Ghojadanga (Itinda Ghat) under Basirhat subdivision of North 24 Parganas District of West Bengal bordering Bangladesh are in a dilapidated condition. Everyday, through this check-post, hundreds of trucks-load of goods are being exported/imported to and from Bangladesh besides hundreds of pedestrians who cross over the border daily.

Though it is an important check-post in the region the Government pays hardly any attention to it. The passage, i.e. the remnants of the earlier made road, is so narrow that the vehicles, particularly the trucks, can hardly pass through it, resulting in big jams and frequent accidents. The staff manning the check-post are insufficient. Their numbers remained the same as what was many years ago, though the volume of traffic and goods has increased by leaps and bounds. This results delay in checking the papers and other things.

Therefore, in view of the above, I request the competent authority in the Central Government immediately start the repair work there or suspend the movement of vehicles etc. till infrastructure facilities are provided with in this check-post.

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MR. SPEAKER: The House will now take up Item No.19, General Discussion on the Budget for the State of Goa.

Shri Shripad Naik.

. (*Interruptions*)

SEVERAL HON. MEMBERS: No, No, Sir.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, the majority of the House wants that the Minister should withdraw the Ordinance and have a meeting of all the political Parties.. (*Interruptions*)

MR. SPEAKER: Prof. Malhotra, the Bill has already been introduced.

. (*Interruptions*)

SHRI PRAKASH PARANJPE (THANE): We oppose it, Sir.. (*Interruptions*)

SHRI ANANT GANGARAM GEETE (RATNAGIRI): We are opposing it, Sir.. (*Interruptions*)

SHRI PRAKASH PARANJPE : We are asking for the Division.. (*Interruptions*)

MR. SPEAKER: Nobody asked for the Division at that time.

. (*Interruptions*)

MR. SPEAKER: I am on my legs.

. (*Interruptions*)

MR. SPEAKER: Mr. Paranjpe, you should control yourself. You are crossing all limits. I am sorry to say this.

. (*Interruptions*)

MR. SPEAKER: This is not the way to conduct yourself.

. (*Interruptions*)

MR. SPEAKER: We will now take up General Discussion on Goa Budget. Hon. Members, the time allotted for this discussion is three hours. We will take item Nos. 19 to 21 together. Shri Sripad Naik may initiate the discussion.

. (*Interruptions*)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : जंतर-मंतर पर हजारों की संख्या में लोग धरने पर बैठे हैं।(व्यवधान)

MR. SPEAKER: Can any matter be raised at any time? This is not the way. This is very unfortunate. I have appealed to all of you for cooperation and I am allowing everybody. You are compelling me to do something for which I have no power.

. (*Interruptions*)

अध्यक्ष महोदय : यह क्या हो रहा है? आप बैठ जाइये। यह हाउस जितना आपका है, उतना ही हमारा भी है। There are some methods to follow. If something has to be done, some procedure is there. Otherwise, it will be free for all. Do you want the House to be conducted in this manner? This is your House also. Very well, you may raise your point at 2 p.m.

. (*Interruptions*)

SHRI KHARABELA SWAIN (BALASORE): Sir, I have given a privilege notice against the Railway Minister, Shri Lalu Prasad. I want to know whether you are allowing me to raise it now or not.

MR. SPEAKER: Not now. I will look into it.

SHRI KHARABELA SWAIN : You tell me now at what time I shall raise it?

MR. SPEAKER: You cannot ask me to tell you just now. What is this?

SHRI KHARABELA SWAIN : When shall I raise it then? . (*Interruptions*)

अध्यक्ष महोदय : ऐसा कैसे हो रहा है। Please do not do this.

. (*Interruptions*)

SHRI KHARABELA SWAIN : Otherwise tell me the time as to when I should raise it.

MR. SPEAKER: I will find out and let you know. Let me find out. Maybe, you are such an alert Member and you are very active. But I am not that active.

. (*Interruptions*)

MR. SPEAKER: Please do not go on asking questions. This is not the way. I have said that I will look into it and let you know.

. (*Interruptions*)

SHRI KHARABELA SWAIN : I will show you the rule from the rules book. You say that you go by rules. I can also show you the rule that I can also ask questions as to when I am supposed to raise my issue... (*Interruptions*)

MR. SPEAKER: It is entirely for the House to decide whether you should allow the Speaker's office to be denigrated in this manner. Please decide on whether one Member can hold the House to ransom and make any allegation against the Speaker. Mr. Swain, it is because you think that you are too big.

. (Interruptions)

SHRI KHARABELA SWAIN : Sir, this is not an allegation... (Interruptions)

MR. SPEAKER: I have got it. You have no idea on how to function. Hundreds of notices are coming to me.

. (Interruptions)

MR. SPEAKER: Please sit down. There are methods to function. This is not the way. I have received your notice.

. (Interruptions)

श्री अनंत गंगाराम गीते : यह क्या तरीका है।(व्यवधान) इनके चिल्लाने से क्या हाउस चलेगा।(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये।

. (Interruptions)

MR. SPEAKER: I have received your notice. The hon. Member has put me a question.

. (Interruptions)

MR. SPEAKER: I have received your notice. What is this going on?

. (Interruptions)

MR. SPEAKER: Hon. Members, please sit down.

. (Interruptions)

MR. SPEAKER: Mr. Kharabela Swain, I have received your notice.

. (Interruptions)MR. SPEAKER: Nothing is being recorded.(Interruptions)\* . MR.

SPEAKER: What is going on?. (Interruptions)MR. SPEAKER: Shri Paranjpe, I

am on my legs. . (Interruptions)MR. SPEAKER: Everybody is teaching everybody

else.. (Interruptions)MR. SPEAKER: I am not saying that. I am not asking for

their help.. (Interruptions)MR. SPEAKER: Hon. Member, Shri Kharabela Swain,

has raised an issue. He wanted a ruling on that. It is not possible to do that immediately when so many notices are coming. I have to find out. But he is

saying that I must tell him immediately as to when it will be done. He wants to

teach me rules. That is the way the hon. Member is responding. \* Not Recorded.

I have got the information now. Mr. Kharabela Swain, I have received your notice of question of privilege, dated 16th March, against the Minister of Railways for allegedly giving misleading information in his Budget speech. The matter is under my consideration. Mr. Swain, this is not the way to behave. You are not maintaining the dignity of the House.. (Interruptions)MR. SPEAKER: Shri Shripad Yesso Naik may please speak now. . (Interruptions)MR. SPEAKER: Except Mr. Naik's speech nothing else will go on record.. (Interruptions)MR. SPEAKER: This is the kind of cooperation you have assured me! All your hon. leaders had assured me this cooperation! The whole House is seeing and the whole country is seeing as to how the Speaker is being treated.